

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SKIL SHIPYARD HOLDINGS PRIVATE LIMITED
OPERATING IN CONSTRUCTION AND
INFRASTRUCTURE INDUSTRY AT MUMBAI

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	SKIL Shipyards Holdings Private Limited CIN - U45203MH2005PTC155377
2.	Address of the registered office	SKIL House 209 Bank Street Cross Lane Fort Mumbai – 400023
3.	URL of website	N.A
4.	Details of place where majority of fixed assets are located	Maharashtra
5.	Installed capacity of main products/ services	N.A
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details/Information can be sought by writing an email to the Resolution Professional at cirp.skilshipyards@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) (“Invitation”)
10.	Last date for receipt of expression of interest	10 th October, 2023
11.	Date of issue of provisional list of prospective resolution applicants	20 th October, 2023
12.	Last date for submission of objections to provisional list	25 th October, 2023
13.	Process email id to submit EOI	cirp.skilshipyards@gmail.com

Notes:

- *The above timelines are subject to the approval of the CIRP period by a further period of 90 days pursuant to order of the Hon'ble NCLT, Mumbai Bench for such extension.*
- The CIRP of the Corporate Debtor was initiated on 9th May, 2023. Hence, the Form G was published on 8th July, 2023. Further, the form G has now been published on 25th September, 2023.
- The Resolution Professional (“RP”) / Committee of Creditors (“COC”) shall have discretion to change the criteria for the EOI at any point of time.
- The RP / COC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.
- Detailed invitation for expression of interest specifying criteria, ineligibility norms under Section 29A of Code etc. can be requested through email on cirp.skilshipyards@gmail.com



Abhijit S. Gokhale

Abhijit Gokhale
Resolution Professional

Registration No.: IBBI/PA-002/IP-N00964/2020-2021/13092

Registered Address of the Resolution Professional:

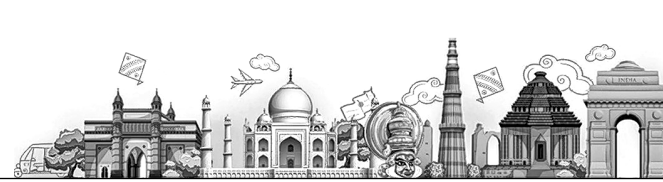
A/1903, 19th Floor, N L Aryavarta,

N L Complex, Dahisar East, Op. Anand Nagar, Mumbai - 400068

for SKIL Shipyards Holdings Private Limited

Date: 25.09.2023

Place: Mumbai



Will stop schemes breeding corruption: Kamal Nath

BHOPAL: The Congress will stop those schemes launched by the BJP that breed corruption after returning to power in MP, said party state president Kamal Nath on Sunday, a day after CM Shivraj Singh

Chouhan accused him of discontinuing welfare programmes. "We are going to stop the schemes (launched by the BJP) that are breeding corruption. We did that in the past," Nath told reporters here.

FROM THE FRONT PAGE Silver, bronze to begin with

China won the team gold, to reset the Games record. Indian rower Arvind Singh opened the country's account with a silver medal in men's lightweight doubles sculls event along with Arjun Lal Jat. Earlier in the day, Lekh Ram and Babu Lal Yadav clinched India's second rowing medal with a bronze finish in the Men's Pair Final.

US spy agencies gave...

It was in the parking area of this gurdwara that Nijjar was shot dead by two masked men. Canadian intelligence officials had warned Khalistani elements that their lives were in danger before Nijjar was killed in June, Moninder Singh, a spokesperson for the British Columbia Gurdwaras Council, was quoted by 'The Intercept'. "They told us that we were at imminent risk of assassination, but they would never say specifically that the threat was from Indian intelligence or give us enough information to tell us where it was coming from," Singh added.

However, following the killing of Nijjar, the US intelligence agencies offered their Canadian counterparts the context that helped it conclude that India had been involved.

Reports said the US spy agencies did not have prior information or evidence on the killing of the Khalistani leader on June 18, but after Nijjar's death the agencies got wind of the involvement of India.

The alleged involvement of the India has shocked officials in Washington. While democratic countries conduct targeted killings in unstable countries or regions and the spy services of more authoritarian governments — namely Russia — orchestrate assassinations anywhere they choose, it is unusual for a democratic country to conduct a lethal covert action in another democracy, the NYT said.

A Canadian government official confirmed that Ottawa had received intelligence from multiple countries, indicating the involvement of the Five Eyes — an intelligence gathering network involving the US, UK, Canada, Australia and New Zealand.

Vikas in motion: 9 more...

Governors, chief ministers, Union ministers and elected representatives were present at the nine railway stations from where the indigenously built semi-high speed trains were flagged off. The trains stopped at various stations where they were welcomed by enthusiastic school children and hoards of people with elected representatives addressing functions en route. These will be the fastest trains along their routes of operation and will help save considerable time of the passengers, official sources said.

"Indian Railways is the most trusted co-passenger of India's poor and middle-class people. The number of people who travel in the railways in one day is more than the population of many countries," Modi said.

NASA mission returns...

"This is just amazing. It can be in the movies, but this is reality." Scientists estimate the capsule holds at least a cup of rubble from the carbon-rich asteroid known as Bennu.

Japan, the only other country to bring back asteroid samples, gathered about a teaspoon in a pair of missions.

Prof. Neil Bowles of the University of Oxford, who is among the scientists who will be studying the samples, said: "Really excited for the next steps, getting the sample capsule safe in the clean room at Johnson Space Center and then seeing what is inside. So much new science to come!"

'South finds a voice...

Jaishankar further said that with a couple of months of India's G20 Presidency still left before Brazil assumes the presidency in December 2023, "we will get hopefully something moving on the reform of international financial institutions."

Jaishankar added that among the main issues that are troubling the world are debts, SDG (Sustainable Development Goal) resourcing, climate action resourcing, digital access, nutrition and gender.

For CR, overhead snags...

According to the CR, the OHE of a railway network is vital for the safe and efficient operation of trains. "Among the most critical aspects of railway infrastructure is maintaining standard OHE parameters, especially at points and crossings.

Deviations in these parameters have historically caused issues like pantograph entanglements, leading to significant disruptions in traffic flow. Traditionally, inspecting these critical areas required the use of traffic and power blocks, which often resulted in service delays," the official said.

The Mumbai division of the CR is the busiest division in India, with 1810 suburban and 250 mail/express services, spanning 555 kilometres and four to six lines on the CSMT-Kalyan Section and two lines in other sections. A three-hour night block margin is available on each line individually so a block margin for routine maintenance is available. But crossovers and turnouts involve two-three lines and need a combined block of two lines, which is hardly an hour long and is insufficient, given the difference in the movement timing patterns of Up and Down trains.

"Ensuring the maintenance of crossovers and turnouts, which involve joints of 2-3 lines, has been a logistical challenge. The limited availability of block time for routine maintenance compounded these issues. This made it clear that innovative solutions were needed to address the evolving demands of the railway network," added officials.

Asked about the benefits of the OHE measurement gauge, an official said, "It provides accurate mapping of mainline and contact wire height and stagger, along with GPS facility for precise tracking. Critical readings can be taken without any physical contact, ensuring safety and reliability."

"One of the most significant advantages is that it eliminates the need for traffic and power blocks, allowing inspections to occur without service disruptions," said officials, adding that only one or two staffers are needed to check the OHE in this system, thereby reducing labour costs. Apart from that, each location takes just five to 10 minutes for measurement, ensuring minimal disruption. It is cost-effective too, with each gauge only costing up to Rs 1.2 lakh," the official explained.

"The Central Railway is committed to leveraging cutting-edge technology and in-house expertise to enhance safety, efficiency, and reliability across the network. The OHE Measurement Gauge represents a significant step forward in achieving these goals," said Shivraj Manjapur, chief public relations officer, CR.

SOURING INDIA-CANADA RELATIONS

Set up helpline for NRIs, pupils: Punjab BJP to Centre

RAJESH MOUDGIL / CHANDIGARH

While the Punjab BJP has urged the external affairs minister S Jaishankar to set up a helpline for the Indian students and NRIs in the wake of strained ties between Ottawa and New Delhi, another opposition party Shiromani Akali Dal (SAD) has urged the Central government to redress Punjabis concerns at the earliest.

Punjab BJP chief Sunil Jakhar Jakhar has urged the Centre to immediately start a helpline to address the concerns of the NRIs and students in Canada, and also list out various steps being taken by the Centre for them.

Stating that Punjabis formed the biggest chunk re-

siding in Canada, Jakhar held that it would go a long way in assuaging the sense of anxiety and panic among them. Jakhar held that since most of the NRIs living in Canada frequented their families in India during this time, they were anxious about the ongoing diplomatic standoff between the two countries.

Jakhar also said that besides a dedicated Helpline number for the NRIs and students, a WhatsApp number should also be released for the students aspiring to go abroad to get in touch with authorities for guidance.

Meanwhile, the SAD chief Sukhbir Badal also asked the Centre to redress concerns of Punjabis amidst the India-Canada stand-off.

Stating that Punjabis were the worst sufferers of the diplomatic stand-off between India and Canada, Sukhbir urged the Central government to redress their concerns at the earliest.

The SAD president said the suspension of visa facilities by India had deeply impacted Punjabis, many of whom were stranded in Canada. "Many of our brethren need to return to their homeland immediately but are unable to do so", he said and added that "We are gravely concerned about the travel restrictions which are impacting Punjabis as well as apprehensions of youth that the ongoing crisis will affect their future. The issue should be redressed at the earliest".

Sound of jets take people by surprise

FPJ NEWS SERVICE / BHOPAL

Forty fighter planes landed at Raja Bhoj Airport on Sunday to participate in multi-aircraft fly past over Upper Lake to mark the 91st anniversary of Air Force. Roaring sounds of the fighter planes hovering over the Bhopal's Upper Lake on Sunday took people by surprise. People on VIP Road, Lake View Road were amazed to see fighter planes over the city skyline.

Director Airport Ramji Awasthi told FPJ, "Around 40 planes landed at Bhopal for the flypast to be organised on September 30 to celebrate the Air Force 91st anniversary. All arrangements have been made for the event." The full dress rehearsal for the fly past will be held on Sep 28. The practice for the show will be held on Sep 26-27.

PM to address BJP Karyakarta Mahakumbh today

10 lakh workers to turn up at function

FPJ NEWS SERVICE / BHOPAL

Prime Minister Narendra Modi will address BJP Karyakarta Mahakumbh at Jamboree ground here on Monday. The mega convention of BJP workers will mark the culmination of five Jan Ashirwad Yatras taken out by BJP. They were taken out from different places of state with an aim to reach out to masses, inform them about the state government's achievements and thus get public support.

State BJP leadership has claimed that 10 lakh party workers would attend the party's convention, which will be one of the biggest programmes to be held in the run up to the Assembly

election. During the programme, Prime Minister Narendra Modi will give guidance and mantra of success for upcoming Assembly election. All the state-level senior leaders will be present at the programme, which is being held on the birth anniversary of one of Jan Sangh founders Pandit Deendayal Upadhyaya.

This will be the second visit of the PM in September. A week before, he had gone to Bina to lay the foundation stone of the PetroChemical Complex.

As for the mega convention, BJP workers have come from across the state. Local BJP workers have made lodging arrangements for them.

Family refuses to cremate 'killed' UP doc

SULTANPUR (UP): A day after a 53-year-old doctor was allegedly beaten to death here, his family members on Sunday said they would cremate the body only after Chief Minister Yogi Adityanath visited them.

Ghanshyam Tripathi, the deceased, was posted in the Jaishingpur Community Health Centre. He died after allegedly being thrashed by a few people over a land dispute in the Kotwali area here on Saturday.

Following the decision of Tripathi's family to not cremate him, a huge police force has been deployed near his house in Sakhauli Kalan village in the Lambhua tehsil. Superintendent of Police Somn Barma on Sunday told reporters that the doctor had purchased a land parcel from Ajay Narayan Singh, the main accused in the murder case.

"The accused were demanding more money and were not giving the possession of the land to the doctor," Barma said.

PUBLIC NOTICE My client Mrs. RADHA DEVENDRA SHARMA has decided to SALE her owned residential premises to prospective purchaser... SCHEDULE OF PROPERTY Block No 137/228 Saraswati Chowk, Mulund Colony, Mulund (W) Mumbai 82...

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PUBLIC NOTICE We M/s. Sugam Estates & Trading Pvt. Ltd. having right and authority to develop the property at C.S. No. 155A/10 of Matunga Division in "G/N" bearing Cess No. FN-7121 (4-A) & FN-7121 (4AA) situated at Dr. Baba Saheb Ambedkar Road, Dadar, Mumbai...

NOTICE TAKE NOTICE THAT my client MR. VINAYAK RAMCHANDRA ATRE owned one Flat No.13, Madhu-Malati CHS. Ltd., Gokhale Road, Near Bhagwati School, Naupada, Thane - West, 400602 purchased by him from M/S. DELUXE ENTERPRISES by an Agreement dated 14 April 1974...

Public Notice For E-Auction For Sale of Immovable Properties Sale of Immovable property mortgaged to IIFL Home Finance Limited (Formerly known as India Infoline Housing Finance Ltd.) (IIFL-HFL) Corporate Office at Plot No. 98, Jyotsna Vihar, Phase-1, Gurgaon-122015 (Haryana) and Branch Office at: "IIFL House, Sun Infotech Park Road, Plot No. 5-23, Thane Industrial Area, Wagle Estate, Thane - 400604" under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter "Act").

NORTH CENTRAL RAILWAY E-TENDER NOTICE Dated:- 20.09.2023 Dy. Chief Engineer / Workshop / Jhansi for and behalf of President of India invites "Open Tender" through On-Line (E-Tendering) for the following work.

OFFICE OF THE CHIEF ENGINEER (BUILDING) PWD OLD PALASIYA INDORE Email:- apdipiindore@gmail.com S. NO. /F-3/2023/Gen/Chif eng.(building)/NIT-16/2665 Indore Date :- 22/09/23 Online percentage rate bids for the following works are invited (SOR w.e.f. 15.09.2022) from Registered Contractors and Firms of repute fulfilling registration criteria...

PUBLIC NOTICE Notice is hereby given that I am investigating title of the following Property owned by M/S. STARWIN APPARTMENT PRIVATE LIMITED more particularly described in the Schedule hereunder: Any person having any claim against the said Property by way of sale, exchange, mortgage, gift, trust, charges, maintenance, inheritance, possession, lease, lien or otherwise is hereby requested to make the same known in writing along with documentary evidence to the undersigned within 14 days from this notice failing which the claim of such person/s will be deemed to have been waived /abandoned or given up and the same shall not be entertained thereafter.